		(ii)	Theft of	Booked Co	nsignments		
1960-61	••			2,773	15,06,228	4,64,291	10,41,937
1961-62	••	••	••	2,399	13,52,071	3,73,357	9,78,714
1962-63				2,180	12,69,395	4,15,209	8,54,186
1963-64				2,016	12,66,271	4,13,666	8,52,605
1964-65		••	••	2,047	11,89,724	3,73,346	8,16,378
			(ii	i) Pilferages	,		
1960-61	٠.			3,697	19,64,561	21,812	19,42,749
1961-62			••	4,481	3,08,779	19,098	2,89,681
1962-63			••	5,891	4,99,324	28,849	4,70,475
1963-64				3,466	1,50,160	28,124	1,22,036
1964-65	••			3,170	3,06,136	26,124	2,80,012]

काटन बफर स्टाक एसोसियेशन

653. श्री महाबीर दास: स्या वाणिण्य मंत्री 28 जुलाई, 1966 को राज्य सभा में तारांकित प्रक्न संख्या 110 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि:

- (क) क्या काटन बफर स्टाक एसो-सियेशन की स्थापना, उसकी पूंजी के ढांचे और अन्य ब्यौरों को सरकार द्वारा 1966-67 के वर्ष में अन्तिम रूप दे दिया जायेगा; और
- (ख) यदि नहीं तो उनके क्या कारण हैं?

[COTTON BUFFER STOCK ASSOCIATION

- 653. SHRI MAHABIR DASS: Will the Minister of COMMERCE be pleased to refer to the reply given to Starred Question No. 110 in the Rajya Sabha on the 28th July, 1966 and state:
- (a) whether the constitution of the Cotton Buffer Stock Association, its capital structure and other details will be finalised by Government during the year 1966-67; and
 - (b) if not, what are the reasons therefor?]

वाणिज्य संतालय में उप मन्त्री (श्री एम॰ शकी कुरैशी) : (क) तथा (ख) मामला विचाराधीन है।

ftTHE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): (a) and (b) The matter is under consideration.]

t[JEnglish translation.

PAY SCALES OF FOREMEN AND DRAFTSMEN OF INDIAN RAILWAYS

654. SHRI T, V. ANANDAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether any representation has been received by him from the foremen of the Mechanical and Electrical Departments and the Chief Draftsmen of the Indian Railways for revision of their pay scales; and
- (b) if so, what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH); (a) Yes.

(b) The representations were examined and it was considered that there was no special justification for revising the scales already allotted to Foremen and Chief Draftsmen.

ISSUE OF LICENCES FOR PIG IRON PRODUCTION

- 655. RAJA SHANKAR PRATAP SINGH: Will the Minister of IRON AND STEEL be pleased to refer to the reply given to Unstarred Question No. 146, in the Rajya Sabha on the 28th July, 1966 and state:
- (a) whether licences for pig iron production have been issued in the past over and above the adequate capacity to meet the anticipated demand; and
 - (b) if, so, the details of such licences?

THE MINISTER OF IRON AND STEEL (SHRI T. N. SINGH): (a) and (b) Demand for pig iron in 1970-71 is expected *to be* about 3'25 million tonnes. Total capacity sanctioned in the private sector (including State Governments) is about 2-4 million

tonnes. Another 21 million tonnes are expected from the Centta! Government public sector undertakings thus creating a total capacity of about 4-5 million tonnes. It is expected that the capacity that is likely to materialise actually will cover the expected demand

SUBSIDISED MIDDAY TIFFIN FOR STUDENTS OF SCHOOLS IN CHITTARANJAN LOCOMOTIVE WORKSHOP COLONY

656. SHRI T. V. ANANDAN: Will the Minister of RAILWAYS be pleased

- (a) whether it is a fact that the system of subsidised midday-tiffin served for students in all the schools run by the Chittranjan Locomotive Workshop Colony, has been disapensed with from January 1966; and
 - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) System of middaytiffin (which was on contributory basis and not subsidised) to school children in C.L.W Schools was discontinued from May, 1965.

(b) Guardians of children did not want to pay the tiffin fee of Rs. 2-50 per month per student and voted against mid day-tiffin.

LANDS BELONGING TO CHITTARANJAN LOCO MOTIVE WORKS LET OUT FOR CULTIVATION

- 657. SHRI T. V. ANANDAN: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that 200 acres of land belonging to the Chittaranjan Locomotive Works, let out on contract amongst the workers for purposes of cultivation, has been taken back; and
 - (b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Only 41 05 acres of land belonging to Chittaranjan Locomotive Works has been licensed out for 2 crop years i.e. from 1-6-65 to 30-4-67 to four parties for cultivation purposes, out of whom three are C.L.W. workers. No land has so far been taken back from any of them.

(b) Question does not arise.

अफ़ीकी बेगों के साथ व्यापार

to Questions

658 श्री रघुनाथ प्रसाद क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि पिछले वित्तीय वर्ष के दौरान अफीकी देशों के साथ हमारा व्यापार घट गया था ;
- (ख) यदि हां, तो पिछले वर्ष में इन देशों के साथ व्यापार के आंकड़े क्या हैं;
- .(ग) हमारे व्यापार के घट जाने के क्या कारण हैं; और
- (घ) अफ़ीकी देशों में हमारी चीजों की खपत बढ़े इस सम्बन्ध में सरकार द्वारा क्या कदम उठाये जा रहे हैं।

[TRADE WITH AFRICAN COUNTRIES

658. SHRI R. P. KHA1TAN: Will the Minister of COMMERCE be pleased tostate:

- (a) whether it is a fact that our trade with African countries declined during the last financial year;
- (b) if so, the figures in respect of trade with these countries during the last year;
- (c) the reasons for the decline in our trade:
- (d) the steps being taken by Government to ensure a high consumption of our commodities in the African countries?]

वाषिक्य मंत्री (भी मनुषाई शाह) : (क) तथा (ख) जी, नहीं। भारत से अफीकी देशों को निर्यात 1964-65 में 46 करोड़ रू० से बढ़ कर 1965-66 में 61 करोड़ रुपये हो गया अर्थात् 1965-66 में 15 करोड़ रुपये की वृद्धि हुई।

- (ग) प्रश्न ही नहीं उठता।
- (घ) अफ़ीकी देशों को भारतीय माल के नियति को बढाने के लिये भारत सरकार सतत् प्रयास कर रही है। इन उपायों में ये सम्मिलित हैं: (क) भारत सरकार । निर्यात सम्बद्धंन परिषदों, तथा अन्य वर्द्धगासकीय । निजी संगठनीं द्वारा प्रवर्तित. भारतीय व्यापार प्रतिनिधिमण्डल । अध्ययन